

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

---

**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Sakthi Energy Pvt Ltd  
Vs  
Servalakshmi Paper Ltd

**MAIN PETITION NUMBER** : CP/514/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/964(CHE)/2024

---

**ORDER**

Present: Mr. A.M.Ilango, Ld. Counsel for Applicant/ Liquidator.

This Application has been filed to take on record the 24<sup>th</sup> Progress Report for the quarter ended 31.03.2024. The same is taken on record with all just exceptions.

In this case, the liquidation stated in the year 2018. The liquidation timeline is 31<sup>st</sup> May 2024. The Liquidator is directed to complete the liquidation process by 31.05.2024 keeping in mind that no further extension shall be given.

IA/964(CHE)/2024 is accordingly **disposed of**.

-sd-  
**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**